

Annexure-I

Name of the corporate debtor: **ISR Infra Private Limited**; Date of commencement of Liquidation: 10-05-2021;List of creditors as on: 15-11-2024 List of **Secured Financial Creditors**

(Amount in ₹)

S No	Name of the Creditor	Identification No.	Details of claim received		Details of claim admitted							Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
			Amount claimed	Amount of claim admitted	Nature of Claim	Amount Covered by Security Interest	Whether Security Interest Relinquished (Yes/No/NA)	Details of Security Interest	Amount Covered by Guarantee	Whether related party? (Yes/ No)	% voting share in CoC, if Applicable					
1	Indian Overseas Bank, Vishakapatnam	-	18,23,08,309	18,23,08,309	Secured Financial Creditor	18,23,08,309	No	Hypothecation of stocks and book debts of the CD. In addition to Collateral security of Promoters properties	-	No	100.000	-	-	-	-	Admitted in full
Ttoal			18,23,08,309	18,23,08,309		18,23,08,309			-		100.000	-	-	-	-	



KALVAKOLANU MURALI KRISHNA PRASAD
Liquidator,
M/s. ISR Infra Private Limited (In Liquidation)
Reg No. IBBI/IPA-001/IP-P00967/2017-2018/11588

